

(c) if so, what are the findings of the CBI inquiry?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) to (c). A few months back, some complaints were received alleging malpractices in sale of tickets in which, among others, certain Airlines personnel were also reported to have been involved.

In order to eradicate this menace, Indian Airlines recently lodged a complaint with CBI, Delhi. CBI, Delhi, after making necessary enquiries have in one of their attempts, arrested one of the touts while accepting a premium of Rs. 100 and a case has also been registered. CBI have also made certain suggestions such as display of number of seats available, change in the reservation systems, Airport Entry tickets being issued for a specific period instead of for the whole day, etc.

**Appointment of Private Agencies as Liaison Agents for N.T.C.**

4690. **SHRI R. L. P. VERMA:** Will the Minister of COMMERCE be pleased to state:

(a) whether M/s. Kumar Textiles, Bombay are acting as liaison agents for NTC;

(b) whether it is also a fact that no other private agency has been engaged for this purpose;

(c) if so, the reasons therefor; and

(d) whether Government propose considering appointing other private agencies as was being done previously when M/s. Vardwan Textiles were also acting as their liaison agents?

**THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE):** (a) This firm is acting as Agents for some of the NTC Subsidiary Companies.

(b) and (c). Some of the NTC Subsidiaries have service Agents other than M/s. Kumar Textiles also.

(d) No, Sir. Agents are appointed by NTC Subsidiaries and not by Government.

**Improvement of Navigational aids at Civil and Defence Aerodromes**

4691. **SHRI K. MALLANNA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government have decided to immediately improve navigational aids at civil aerodromes and airports to improve safety standards and help to economise on fuel; and

(b) if so, the details regarding the scheme of Government in this regard?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) and (b). Yes, Sir. Subject to availability of resources Civil Aviation Department have plans to augment/modernise the navigational aids at civil aerodromes and airports and other locations on air routes, during the Sixth Plan 1980—85 to improve safety standards and help economise on fuel. It is proposed to instal more Very High Frequency Omni Range, Distance Measuring Equipment, Non Directional Beacons, and Air Routes Surveillance Radars. The Airport Surveillance Radar at Bombay airport is proposed to be replaced by a more sophisticated and modern equipment. The existing Air Route surveillance Radar at Bombay airport is also proposed to be modernised. In order to ensure safety of aircraft during landing phase it is proposed to provide some additional Instrument Landing System. The existing Instrument Landing System at Gauhati and Hyderabad are being replaced by modern equipment.

**Harassment of SC/ST Employees by N.T.C. Management**

4692. **SHRI JANARDHANA POOJARY:** Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that SC/ST officers/employees are being harassed

by N.T.C. management by way of unnecessary/unwanted transfers or no work at all or by any other means;

(b) whether there are any pending cases of harassment in any Office of the N.T.C. Ltd;

(c) the total number of reserved vacancies in all categories and the number of reserved vacancies filled by the general candidates and what is the proper procedure being followed to fill the reserved vacancies by general candidates; and

(d) whether the reserved vacancies are kept vacant and no adequate efforts are made to fill the same by reserved candidates?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). No, Sir.

(c) and (d). The information is being collected and will be laid on the Table of the House.

#### G.S.A. at Bangkok

4693. SHRI DAULAT RAM SARAN:

SHRI JAGPAL SINGH:

SHRI RAJNATH SONKAR SHASTRI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have recently appointed General Sales Agent in Bangkok by offering higher rate of commission by replacing IATA from whom Air India was getting more business at a lesser percentage of commission;

(b) if so, the percentage of commission offered to G.S.A. as against the commission paid to IATA; and

(c) reasons for giving agency to a new concern having no experience in the line?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Air India has appointed M/s. S. S. Travel Service as G.S.A. at Bangkok. The rate of commission paid to this G.S.A. is eight per cent (five per cent sales agency commission and three per cent over-riding commission), whereas IATA approved agents are paid nine per cent. Air India has not replaced the IATA approved agents.

(c). M/s. S. S. Travel Service is owned by M/s. Express International Ltd. a well known Non-IATA travel agent who have wide experience in the field.

#### Corrupt Officials of J.C.I.

4694. SHRI SOMNATH CHATTERJEE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that in Bihar some of the officials of Jute Corporation of India are working hand-in-glove with the middlemen of the agents employed by the mill owners and were rewarded heavily for the collusion; and

(b) if so, what steps have been taken in this matter?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Jute Corporation of India have received two complaints against their field officials. These complaints relate *inter-alia* to purchase from middlemen, non-purchase from growers, non-display of representative samples and corrupt practices in collusion with middlemen. JCI have instituted enquiries.

#### Dues from Jute Mills

4695. SHRI NIREN GHOSH: Will the Minister of COMMERCE be pleased to state:

(a) what are the dues from Premchand Jute Mill and Shree Ram Jute Mill to the JCI;